COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 182 OF 2015

Dated: 19th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Apoorv Kurup

Mr. A.C.Boxipatro

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

Ms. Divya Chaturvedi Mr. Saransh Shaw for R-2

<u>ORDER</u>

Post this matter for hearing on <u>10.01.2019</u>, as requested by the learned counsel appearing for the Appellant and the learned counsel for the appearing Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member